

ANNUAL REPORT

2001-02



SECURITIES AND EXCHANGE BOARD OF INDIA

MEMBERS OF THE BOARD *

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SHRI G N BAJPAI

VINOD DHALL
Secretary
Department of Company Affairs
Ministry of Law, Justice and Company Affairs
Government of India

RAKESH MOHAN
Adviser to Finance Minister
Ministry of Finance
Department of Economic Affairs
Government of India

G P MUNIAPPAN
Deputy Governor
Reserve Bank of India

* As on March 31, 2002. Members are nominated under Section 4(1)(b) and 4(1)(c) of the SEBI Act, 1992.